

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203

CP No. - 81/241/242/ND/2020

IN THE MATTER OF:

Mam Chand Goel

....Applicant

Vs

Uttar Development Private Limited & Ors

....Respondent

SECTION

U/s 241-242

Order delivered on 15.07.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Virender Ganda, Sr. Adv., Mr. Prashant Mehta, Mr. Vishal Ganda, Mr. Arush Kumar, Mr. Ayandeb Mitra, Mr. Anand Singh for petitioner no. 1 & 2

For the Respondent

: Adv. Gursat Singh for R-5, Mr. Siddharth Bhatli and Lashita Dhingra for R-1, 2, 3, 4, 6 & 7

ORDER

Written submissions have been filed on behalf of the parties. Same is taken on record. On the request of Ld. Counsel for the petitioner, list the case on **20.07.2020**.

SD/-
(K.K. VOHRA)
MEMBER (T)

SD/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)